

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 18

TO BE ANSWERED ON THE 21st July 2025

STEPS TAKEN TO ENSURE SAFE AIR TRAVEL

18. SHRI MUKUL BALKRISHNA WASNIK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details on aviation accidents and incidents in the country in 2025;**
- (b) the number of casualties and details regarding the compensation paid to the next of kin by Government, airlines and insurance companies;**
- (c) whether Government has been able to identify the reasons for aviation accidents and incidents; and**
- (d) if so, the details thereof and steps taken by Government to ensure safe air travel?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

- (a): Details of Accidents and Incidents reported in the year 2025 are attached as Annexure I.**

(b): Details are placed at Annexure II.

(c): Accidents and Serious Incidents are investigated by the Aircraft Accident Investigation Bureau (AAIB) in accordance with International Civil Aviation Organization (ICAO) Annex 13. The evidence and data gathered from the Operator, Regulator, involved Personnel or other stakeholders are studied, analysed and reviewed in association with Subject Matter Experts (SMEs) by AAIB Investigators. After examination and analysis of all available evidence, investigation report is published in accordance with ICAO Annex 13. The Final Report of investigations conducted by AAIB is made public after acceptance by the Director General, AAIB and thereafter it is published on the AAIB website.

(d): DGCA has a robust mechanism to enhance the aviation safety to ensure the safety of passengers. Following steps are taken by DGCA on a regular basis:

(1) DGCA has a systematic safety oversight process in place for monitoring the compliance of Rules and Civil Aviation Requirements encompassing all the aircraft and the airport operators. The safety oversight process includes surveillances, spot check and regulatory audits. In addition special audits are also carried out as per the risk perceived.

(2) DGCA publishes Annual Surveillance Plan (ASP) on its website. Each directorate conduct surveillance/spot checks in their respective technical areas as per the ASP.

(3) Findings of audits, surveillances & spot checks are followed up with the concerned operator for compliance. The observations are closed after due verification. Further the compliance of the action taken by the operator is verified during the next audit/surveillance.

(4) In case of any violations/ non-compliance to regulations detected during audit/surveillance, enforcement action including financial penalty is imposed by the DGCA.

(5) All the occurrences concerning the safety of operation of aircraft e.g Airport incursion, excursion, air turn back to the departure station, diversion to the alternate aerodromes due to technical reasons etc are analyzed and appropriate action including investigation, if required is initiated.

(6) Accident/incident data of Indian Civil Registered aircraft is regularly analyzed. Based on the analysis, the information is disseminated in the form of Circulars. Also, Annual Safety Review is prepared and published on DGCA's website.

(7) Recommendations emanating from the investigation reports of accident/incident are implemented to prevent further occurrences.

(8) To meet minimum Acceptable Level of Safety performance (ALoSP), DGCA has established National Aviation Safety Plan containing "operational safety risk". Each operational safety risk is measured in terms of Safety Performance Indicators linked with Safety Performance targets and objectives. To achieve the target, action plan has been prepared in consultation with service providers. The current National Aviation Safety Plan is from 2024 to 2028.

Annexure I**Details of Accidents to Indian Civil Registered Aircraft for the year 2025**

Date	Place	Aircraft Type	Aircraft Reg	Operator Name	Brief Description of event	No. of Casualties
31-Mar-25	Mehsana	Cessna 152	VT-PBA	Blue Ray Aviation Pvt. Ltd.	During Solo flight the trainee pilot declared low fuel levels followed by loss of RPM. Thereafter aircraft landed approximately 5 miles from Mehsana. RH wing leading edge tip was substantially damaged.	Nil
22-Apr-25	Amreli	Teanam 2008JC	VT-VD F	Vision Flying Training Institute	During a solo circuit and landing flight by a trainee, the aircraft crashed during the fifth circuit in a field. The aircraft caught fire and was burnt.	01
4-May-25	Aligarh	Diamond DA 40	VT-PNH	Pioneer Flying Academy Pvt. Ltd.	The aircraft during landing bounced and subsequently exited the runway and hit the boundary wall during solo flight. The aircraft sustained substantial damage.	Nil
8-May-25	Uttarkashi	Bell 407	VT-OXF	Aerotrans Aviation Services Pvt. Ltd.	Helicopter was involved in an accident while operating a charter flight from Kharsali helipad to Jhala helipad.	06

Date	Place	Air craft Type	Air craft Reg	Operator Name	Brief Description of event	No. of Casualties
17-May-25	Kedarnath Helipad	Airbus AS 350 B2	VT-KB S	Pinnacle Air Pvt. Ltd.	Helicopter was involved in an accident while operating an aero-ambulance flight from AIIMS, Rishikesh to kedarnath. Helicopter made a precautionary landing at the Lower KedarnathJi Helipad and in the process tail boom of the aircraft got separated.	Nil
07-Jun-25	Sersi	Leonardo AW 119	VT-RN K	Kestrel Aviation Pvt. Ltd.	The helicopter was operating shuttle services. The Helicopter took off from badasu (sersi) helipad and landed immediately at main road just below the helipad.	Nil
12-Jun-25	Ahmedabad	Boeing B787-900	VT-AN B	Air India Limited	Shortly after take-off at Ahmedabad, aircraft crashed into building of the BJ medical college in the Meghaninagar area of Ahmedabad.	260
15-Jun-25	Gaurikund	Bell 407	VT-BK A	Aryan Aviation Pvt. Ltd	Helicopter crashed while carrying out shuttle services from Kedarnath to Guptakashi in bad weather.	07

Details of Incidents Investigated under rule 13 (1) of Aircraft (Investigation of Accidents and Incidents) Rules, 2017

Date	Place	Aircraft Type	Aircraft Registration	Operator Name	Brief Description of Event	Probable Cause/Contributory Factor
18-Jan-25	Baramati	Tecnam P2008 JC	VT-RBJ	Redbird Flying Training Academy-FTO	Air turn back due to suspected bird strike. After landing, it was observed that the aircraft was tilted towards right and the landing gear appeared slightly misaligned.	Under Investigation
18-Jan-25	Gondia	Diamond DA-40	VT-NFI	NFTI-FTO	Aircraft was involved in an incident of propeller strike and nose landing collapse during landing.	Under Investigation
6-Feb-25	Begumpet	Cessna 152	VT-RGH	Wings Aviation-FTO	Aircraft was involved in an incident of propeller strike during landing.	Under Investigation
14-Feb-25	Banasthali	Cessna 152	VT-BSC & VT-BSD	Banasthali Vidyapith	Aircraft VT-BSC while taxying	Under Investigation

Date	Place	Aircraft Type	Aircraft Registration	Operator Name	Brief Description of Event	Probable Cause/Contributory Factor
				Gliding & Flying Club-FTO	collided with a parked aircraft VT-BSD.	
25-Feb-25	Chennai	Embraer E170	VT-GSI	M/s Star Air	Aircraft initiated takeoff roll from the edge of the runway and damaged the edge lights.	Under Investigation
1-Mar-25	Vizag	A320Neo	VT-IIJ	Indigo	Aircraft touched down before the threshold causing damage to the threshold lights and the aircraft.	Under Investigation
9-Apr-25	Delhi	B737 Max	VT-BXD	Air India Express	After landing, just before disembarkation the first officer suffered with sudden cardiac arrest.	Under Investigation
17-Apr-25	Shimla	ATR-42	VT-UDB	Alliance Air	Aircraft was involved in an incident of runway excursion after landing due to	Under Investigation

Date	Place	Aircraft Type	Aircraft Registration	Operator Name	Brief Description of Event	Probable Cause/Contributory Factor
					loss of wheel brake.	
19-Apr-25	Tiruchirappalli	B737-800	VT-AXW	Air India Express	Aircraft was involved in an incident of tail strike during landing.	Under Investigation
2-May-25	Hyderabad	A320	VT-KUL	Air India Express	Aircraft was involved in an incident of turbulence encounter while descending causing injury to two cabin crew and one passenger.	Under Investigation
12-May-25	Badrinath	Bell 407	VT-KSA	Thumby Aviation	During re-positioning the helicopter landed with starboard horizontal tail stabilizer impacting the roof of a parked vehicle and got damaged.	Under Investigation
23-May-25	Jaipur	A321	VT-RTE	Air India Express	Aircraft diverted to Jaipur due to Engine vibrations followed	Under Investigation

Date	Place	Aircraft Type	Aircraft Registration	Operator Name	Brief Description of Event	Probable Cause/Contributory Factor
					by smoke and smell in the cabin and cockpit.	
30-May-25	Seoni	Tecnam P2008JC	VT-RIA	Redbird Flying Training-FTO	While operating solo training flight aircraft crash landed and toppled on runway.	Under Investigation
10-Jun-25	Seoni	Tecnam P2008JC	VT-RFZ	Redbird Flying Training-FTO	During takeoff roll, aircraft drifted towards left due to sudden gust of wind and went out of the runway and toppled.	Under Investigation
10-Jun-25	Khajuraho	DA 42 TDI	VT-VPI	Indian Flying Academy-FTO	Aircraft was involved in an incident of runway excursion due to failure of extension of RH MLG during landing.	Under Investigation
11-Jun-25	Kishangarh	Piper Archer PA-28	VT-SSQ	Avyanna Aviation Academy-FTO	Aircraft was involved in an incident of runway excursion after landing.	Under Investigation

Date	Place	Aircraft Type	Aircraft Registration	Operator Name	Brief Description of Event	Probable Cause/Contributory Factor
12-Jun-25	Mopa	A320N	VT-IIF	Indigo	Aircraft was involved in an incident of altitude loss just after takeoff.	Under Investigation

Date	Place	Aircraft Type	Aircraft Reg	Operator Name	No. of Casualties	Compensation paid
22-Apr-25	Amreli	Teanam 2008JC	VT-VDF	Vision Flying Training Institute	01	Course fee has been refunded by FTO and insurance claim is in process.
8-May-25	Uttarkashi	Bell 407	VT-OXF	Aerotrans Aviation Services Pvt. Ltd.	06	Tour operator has refunded the ticket amount to the passenger's family. Insurance process is on awaiting investigation report. Aerotrans has not given any compensation.
12-Jun-25	Ahmedabad	Boeing B787-900	VT-ANB	Air India Limited	260	Air India has informed that it has released Interim Compensation of Rs. 25 lakhs (to be adjusted in the final payment) to the Next of Kin (NoK) of 114 deceased persona as on 15 th July 2025. For the remaining deceased, the payment of Interim Compensation is in various stages of document submission by the NoK. The process for the final compensation will be initiated after the completion of disbursement of the interim compensation. TATA Sons has announced a voluntary ex gratia payment of Rs. 1 Cr each to the Next of Kin (NoK) of deceased, which will be initiated once the ongoing stage of setting up a relevant trust by TATA Sons is

						completed.
15-Jun-25	GauriKund	Bell 407	VT-BKA	Aryan Aviation Pvt. Ltd	07	<p>Aryan Aviation has granted Rs. 5 lakhs each as compensation.</p> <p>Insurance process is on awaiting investigation report.</p>
